

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/671/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the rd 23 January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/245 dtd. 19.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 22.01.2024 after 2:30 P.M, along with station leave permission, from the evening of 20.01.2024 till the morning of 24.01.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/672/A, dated , 23-01-2024

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)